

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

108. I.A. 2575/2021

In

C.P(IB)-2677/(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Union Bank of India

V/s.

Rajahmundry Godavari Bridge Ltd

*Appearances:*

For Applicant : Adv. Aniruth Purusothaman

For Respondent : Adv. Zaman Ali a/w. Adv. Sushila

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 2575/2021**

Heard the Counsel on the both the sides. Liberty is granted to file written submissions not exceeding 5 pages and compilation of judgments well before the next date of hearing. List on **01.05.2024** for submitting written submissions.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

---Rajeev---

Sd/-

LAKSHMI GURUNG  
Member (Judicial)